

>

Title : Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN: Dr. M. Veerappa Moily.

...(Interruptions)

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): I beg to lay on the Table a copy of the 6th Annual Statement on the Pending Law Commission Reports, November, 2010 (Hindi and English versions).

...(Interruptions)

(Placed in Library, See No. LT 3222/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

(1) A copy of the 45th Report (Hindi and English versions) of the Commissioner Linguistic Minorities for the period from July, 2006 to June, 2007.

(Placed in Library, See No. LT 3223/15/10)

(2) A copy of the Annual Report (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3224/15/10)

...(Interruptions)

MR CHAIRMAN : Hon. Members, will you please go back?

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): I beg to lay on the Table:-

(1) A copy of the Railway Protection Force (Amendment) Rules, 2010 published in Notification No. G.S.R. 400(E) in Gazette of India dated the 13th May, 2010, under sub-section (3) of Section 21 of the Railway Protection Force Act, 1957.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3225/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3226/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3227/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Chennai, for the year 2009-2010.

(Placed in Library, See No. LT 3228/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Noida, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Noida, for the year 2009-2010.

(Placed in Library, See No. LT 3229/15/10)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 2009-2010.
- (ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3230/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

(1) The Petroleum and Natural Gas Regulatory Board (Code of Practice for Quality of Service for City or Local Natural Gas Distribution Networks) Regulations, 2010 published in Notification No. G.S.R. 720(E) in Gazette of India dated 1st September, 2010.

(2) The Petroleum and Natural Gas Regulatory Board (Petroleum and Natural Gas Register) Amendment Regulations, 2010 published in Notification No. G.S.R. 721(E) in Gazette of India dated 1st September, 2010.

(Placed in Library, See No. LT 3231/15/10)

(3) The Petroleum and Natural Gas Regulatory Board (Authorizing Entities to Lay, Build, Operate or Expand Petroleum and Petroleum Products Pipelines) Regulations, 2010 published in Notification No. G.S.R. 722(E) in Gazette of India dated 1st September, 2010.

(Placed in Library, See No. LT 3232/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the KIOCL Limited, Bangalore, for the year 2009-2010.
- (ii) Annual Report of the KIOCL Limited, Bangalore, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3233/15/10)

- (2) (i) Review by the Government of the working of the MECON Limited, Ranchi, for the year 2009-2010.
- (ii) Annual Report of the MECON Limited, Ranchi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3234/15/10)

- (3) (i) Review by the Government of the working of the MSTC Limited (including the Annual Report of its subsidiary, Ferro Scrap Nigam Limited), Kolkata, for the year 2009-2010.
- (ii) Annual Report of the MSTC Limited (including the Annual Report of its subsidiary, Ferro Scrap Nigam Limited), Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3235/15/10)

- (4) (i) Review by the Government of the working of the MOIL Limited [formerly Manganese Ore (India) Limited], Nagpur, for the year 2009-2010.
- (ii) Annual Report of the MOIL Limited [formerly Manganese Ore (India) Limited], Nagpur, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3236/15/10)

â€¦ (Interruptions)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH): On behalf of Shri Arun Yadav, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the Scooters India Limited, Lucknow, for the year 2009-2010.
- (2) Annual Report of the Scooters India Limited, Lucknow, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3237/15/10)
